

COPY

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

No. LR(B)/1/89/Pt./55,

Dated Shillong, the 4th September, 2003

OFFICE MEMORANDUM

The Government are pleased further to amend the Office Memorandum No.LR (B) 1/89/Pt/33, dt. 28.3.2000 as follows:

1. That in part III of the aforesaid Office Memorandum after para 15, the following new para 15A shall be inserted namely,-

"15A The Advocate General shall be entitled to drafting fee of Rs.800/- for each draft and a settling fees of Rs 500/- for settlement of each draft."

2. That in part III of the aforesaid Office Memorandum for para 16 the following shall be substituted,namely,-

16 Travelling Allowances/Dearness Allowance for travelling outside his headquarter for Court or other matters of the Govt.the Advocate General shall be entitled to travelling allowances but excluding daily allowances as admissible to Grade 1 officers of the Govt. of Meghalaya.

Provided that for Court holiday the Advocate General shall be entitled to daily allowances as admissible to grade 1 Officers of the Govt. of Meghalaya.

3. That in para 17,between the words "admissible to" and "the Senior Advocate"the words "The Additional Advocate General" shall be inserted.

This Office Memorandum will come into force with immediate effect.This issues with the concurrence of Finance Department under their I/D No FEM.342/03 dt,5.8.2003.

Sd/-

(E.Warjit)

Secretary to the Govt. of Meghalaya,
Law (B) Department

Dated Shillong, the 4th September, 2003.

Memo.No. LR(B), 1/89/Pt/55-A,

Copy to:-

1. The Accountant General, (Accounts/Audit), Meghalaya, Shillong.
2. The Advocate General, Gauhati High Court, Gauhati.
3. The Adnl. Advocate General, at Gauhati/ Shillong.
4. The Sr. Govt. Advocate,Meghalaya, Gauhati High Court, Shillong Bench.
5. The Director of Printing & Stationery, Govt. of Meghalaya with a request that the above Notification be published in the Gazette and 200 spare copies may be furnished to this Department.
6. All Deputy Commissioners.
7. All Treasury Officers.
8. All Public Prosecutors/Government Pleaders
9. Law (A) Department.
10. File LR(B) 13/2002.

By order etc.,

Sd/- L.M. Sangma,

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.